

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 246 OF 2018 &
IA NO. 1499 OF 2018

Dated : 4th September, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

TANGEDCO

.... Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. S. Vallinayagam

Counsel for the Respondent(s) : Mr. Tejas Anand for R-2

Ms. Ranjitha Ramachandran

Ms. Poorva Saigal

Mr. Shubham Arya

Ms. Tanya Sareen for R-3

Mr. Aashish Anand Bernard

Mr. Pramhans Sahani for R-5

ORDER

As agreed by the learned counsel for the parties, list the matter for hearing on
21.10.2019.

(S. D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson

kt/mkj